## HIGH COURT OF UTTARAKHAND, NAINITAL NOTIFICATION

No.319/UHC/Admin.A-2/2024

In exercise of powers conferred by Sub Section (2) of Section 19 of "*The Bengal, Agra and Assam Civil Courts Act, 1887 as amended upto date*" [also applicable to the State of Uttarakhand], the High Court is pleased to direct that following officers of Civil Judge (Jr. Div.) Batch-2021, posted in the State of Uttarakhand shall have jurisdiction to try Civil Suits of pecuniary value not exceeding ₹ 3.00 Lakh:

S.No.	Name of the Officer
1.	Shri Anoop Singh Bhakuni
2.	Ms. Hina Kausar
3.	Ms. Nancy Chhabra
4.	Ms. Sonam Rawat
5.	Shri Abhishek Kumar Mishra
6.	Shri Jatin Mittal
7.	Shri Naveen Rana
8.	Ms. Tanya Middha

By Order of the Court,

Sd/-

Dated: Aug.05, 2024

(Sujeet Kumar)
Registrar
For Registrar General
Dated: Aug.05, 2024

No.4226/XVII-34/Admin.A-2/2004

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- 1. P.P.S. of the Court to place it before Hon'ble the Chief Justice.
- **2.** P.S. to Hon'ble Judges of this Hon'ble Court with the request to place the notification for kind perusal of Hon'ble Judges.
- 3. All the District & Sessions Judges, Uttarakhand.
- **4.** Principal Judge, Family Court, Dehradun and all Judges, Family Courts of the State.
- **5.** Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- **6.** Principal Secretary, Legislative and Parliamentary Affairs Govt. of Uttarakhand, Dehradun.
- 7. Secretary, Personnel, Government of Uttarakhand, Dehradun.
- **8.** Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
- **9.** Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
- **10.** All the Registrars of High Court of Uttarakhand.
- 11. Secretary, High Court Legal Services Committee.
- **12.** P.S. to Registrar General.
- **13.** Deputy Registrar (IT) High Court of Uttarakhand, Nainital for uploading it on the website of the High Court.
- 14. Guard File/Assistant concerned.

Assistant Registrar Admin.A-2